

ITEM NO.13

REGISTRAR COURT.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).11248/2011

1IYAZUR RAHMAN KHAN

Petitioner(s)

VERSUS

FAIQA KHATOON & ANR.

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report)

Date: 03/01/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr M.H.Prasad, Adv.
Ms. D Bharathi Reddy, Adv.

For Respondent(s)

Mr. R.D. Upadhyay, Adv.

UPON hearing counsel the Court made the following
O R D E R

Respondent No.1 has filed counter affidavit on record.

Respondent No.2 as per dasti report is duly and properly served but none appeared.

No further steps required to be taken in the matter. It be processed for listing before the Hon'ble Court as per rules.

		(M.A.SAYEED)	
		REGISTRAR	

hj